

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 184 of 2013, 185 of 2013, 305 of 2013, 264 of 2013, 17 of 2014,  
18 of 2014, 33 of 2014, 328 of 2013, 263 of 2013 and 293 of 2013.**

**Dated : 26<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Appeal Nos. 184 of 2013 & 185 of 2013**

**Bhaskar Shrachi Alloys Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission  
& Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1  
Mr. M.G. Ramachandran &  
Ms. Swagatika Sahoo

**Appeal No. 305 of 2013**

**Steel Authority of India Ltd. ... Appellant(s)**

**Versus**

**Damodar Valley Corporation & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Shri Rajiv Shankar Dvivedi  
Ms. Tulika Mukherjee for SAIL

Counsel for the Respondent(s) : Mr. M.G. Ramachandran &  
Ms. Swagatika Sahoo for R-1 2

**Appeal No. 264 of 2013**

**Steel Authority of India Ltd. ... Appellant(s)**

**Versus**

**Damodar Valley Corporation & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Shri Rajiv Shankar Dvivedi  
Ms. Tulika Mukherjee

Counsel for the Respondent(s) : Mr. M.G. Ramachandran &  
Ms. Swagatika Sahoo

**Appeal No. 17 of 2014**

**Maithan Alloys Ltd.** ... **Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. M.G. Ramachandran &  
Ms. Swagatika Sahoo

**Appeal No. 18 of 2014**

**Jai Balaji Industries Ltd.** ... **Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. M.G. Ramachandran &  
Ms. Swagatika Sahoo 3

**Appeal No. 33 of 2014**

**Impex Ferro Tech Ltd.** ... **Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav  
Counsel for the Respondent(s) : Mr. M.G. Ramachandran &  
Ms. Swagatika Sahoo

**Appeal No. 328 of 2013**

**Shyam Ferro Alloys Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s): Mr. M.G. Ramachandran &  
Ms. Swagatika Sahoo for R-2  
Mr. K.S. Dhingra for R-1  
Mr. Himanshu Shekhar for Jharkhand State  
Electricity Board

**Appeal Nos. 263 of 2013 & 293 of 2013**

**Bhaskar Shrachi Alloys Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav  
Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1  
Mr. M.G. Ramachandran &  
Ms. Swagatika Sahoo for R-2 4

**ORDER**

The appellant in Appeal Nos. 305 of 2013 & 264 of 2013 has filed I.A. Nos. 374 of 2014 & 373 of 2014 respectively for impleadment of parties. The said I.As. are allowed for impleadment of parties. Let the said parties be impleaded and learned counsel for the appellant is directed to make necessary amendment in the Memorandum of Appeal within seven days from today and thereafter notice of the amended Memorandum of Appeal be served on all the parties. Dasti service permitted. The appellant is directed to file affidavit of service.

The impleaded parties are also directed to file the reply.

The appellants are directed to file rejoinder after serving copy thereof on the other sides.

Post the matter on 3<sup>rd</sup> November, 2014.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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